

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 75
ANSWERED ON 25/11/2024

IMPACT ASSESSMENT OF PMAY-(U)

75. SMT. RENUKA CHOWDHURY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has conducted any impact assessment study of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to find out the ground realities i.e. its benefits, gaps and shortcomings, if so, the details thereof;
- (b) whether it is a fact that the physical completion of houses, pending completion of the entire project and pending availability of basic amenities, is being counted as 'completed' houses under PMAY-U, if so, the reasons therefor; and
- (c) the number of houses completed and occupied by beneficiaries under PMAY-U since its inception?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

(a) to (c): Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 11.11.2024, 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded, of which 88.02 lakh are complete and 84.65 lakh have been occupied since inception. The remaining houses are at different stages of construction. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Houses under BLC vertical are constructed by the respective beneficiaries themselves along with toilet and kitchen. As per the scheme guidelines, these houses are considered complete only when water connection and electricity supply are provided. The houses under CLSS vertical are purchased or constructed by the beneficiaries themselves, where basic civic amenities are already in place. Further, projects under AHP and ISSR verticals are considered complete, only when basic civic infrastructure like water, sanitation, sewage, road, electricity etc. are provided by Urban Local Bodies/Implementing agencies.

An evaluation study of all Central urban schemes including PMAY-U has been conducted by NITI Ayog. Evaluation of CLSS vertical has been carried out by Quality Council of India.
